

**THE GAUHATI HIGH COURT AT GUWAHATI**  
( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

**NOTIFICATION No. 35**

Dated Guwahati, the 20<sup>th</sup> June, 2017

Hon'ble the Chief Justice has been pleased to constitute **Vacation Courts at the Principal Seat as well as at the Itanagar Permanent Bench** of the Gauhati High Court with the following Hon'ble Judges to take up urgent matters on the dates shown below during the ensuing **Summer Vacation, 2017: -**

**AT THE PRINCIPAL SEAT**  
**VACATION COURT**

1.	Hon'ble Mrs. Justice Rumi Kumari Phukan Hon'ble Mr. Justice Prasanta Kr. Deka Hon'ble Mr. Justice Hitesh Kr. Sarma	-	On 28 <sup>th</sup> June, 2017
2.	Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Kalyan Rai Surana Hon'ble Mr. Justice Mir Alfaz Ali	-	On 30 <sup>th</sup> June, 2017
3.	Hon'ble Mr. Justice Achintya Malla Bujor Barua Hon'ble Mr. Justice Nelson Sailo	-	On 6 <sup>th</sup> July, 2017

**AT THE ITANAGAR PERMANENT BENCH**  
**VACATION COURT**

1.	Hon'ble Mr. Justice Ajit Borthakur	-	On 7 <sup>th</sup> July, 2017
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Limitation will not run during the Vacation.

By Order,

Sd/- R. Medhi,

**JT. REGISTRAR (JUDL.)**

**Memo No. HC. III – 37 / 2016 / 4665/G, dated 20<sup>th</sup> June, 2017**  
**Copy to:**

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

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4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information and necessary action.
5. The Registrar, High Court of \_\_\_\_\_
6. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
7. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
8. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
10. The Secretary, Bar Association, Dimapur.
11. The Secretary, Lawyers' Association, Guwahati.
12. The Chairman, N.E. Bar Council, Guwahati.
13. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
14. The District & Sessions Judge, \_\_\_\_\_, Assam.
15. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
16. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
17. The Director, Law Research Institute, Gauhati High Court, Guwahati.
18. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
20. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr./ Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
23. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of Gauhati High Court.*
24. The Admn. Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
25. The Court Manager, Gauhati High Court, Guwahati.
26. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
27. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
28. The Chief Security Officer, Gauhati High Court, Guwahati.
29. C.A. to the Registrar General, Gauhati High Court, Guwahati.
30. The Manager, Staff Canteen of the Gauhati High Court (P.S.), Guwahati.
31. The Notice Board, Gauhati High Court, Guwahati

**JT. REGISTRAR (JUDL.)**

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